

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No. 125 of 2023**

**IN THE MATTER OF:**

Tribunal on its own motion SUO MOTU based

On letter Petition about "Large Scale Encroachments

In Nalgonda District of Telangana State".

And

The District Collector, Nalgonda District,

Telangana and Ors.

...Respondent(s)

**REPORT OF THE 5<sup>th</sup> RESPONDENT – IRRIGATION DEPARTMENT,  
YADADRI BHUVANAGIRI**

<b>SL. NO.</b>	<b>PARTICULARS</b>	<b>PAGE NOS.</b>
1.	Report of the Irrigation Department, Yadadri Bhuvanagiri District (5 <sup>th</sup> Respondent).	1-5


Place: Chennai


Date: 07.09.2024

Mrs. H. Yasmeen Ali,  
Counsel for the 5<sup>TH</sup> Respondent.

**Report on Application No. OA No. 125 of 2023(SZ) before the Hon'ble  
National Green Tribunal at Chennai pertaining to Yadadri - Bhuvanagiri  
District filed**

1. In the said orders, dated: 28.08.2023, the NGT observed "at point (2) that *"the applicant also has alleged the encroachments found in Choutuppall, Bibinagar, Bommalaramaram, and Thurkapally mandals of yadadri Bhuvangiri district"*. As the issue concerns the encroachment of the water body, the respondents were directed to do inspection of water bodies and file individual reports.
2. In pursuant to the orders of NGT in the case, it is to submit that the Minor Irrigation water bodies managed by this department initially included tanks with an ayacut of over 100 acres. Tanks with an ayacut below 100 acres were originally under the Panchayati Raj Department. Most of these tanks, also known as kuntas, Percolation tanks are below 100 acres and were monitored by the Panchayati Raj Department. However, all tanks with an ayacut below 100 acres were transferred to the Irrigation Department in 2005, as per G.O.Ms.No.216 dated 13.06.2005, and have since been maintained by the Irrigation Department.
3. It is respectfully submitted that, the tanks are inspected and monitored regularly at the field level. Any unauthorized constructions noticed are reported to the Revenue authorities, who initiate action on encroachments as per the AP Land Encroachment Act of 1905. The Irrigation Department, in coordination with the Revenue Department, takes necessary actions to protect the tanks from encroachments on water bodies as needed.
4. It is respectfully submitted that, the mandals viz., Choutuppall, Bibinagar, Bommalaramaram, Thurkapally and Bhuvanagiri mandals mentioned in the application are under Yadadri- Bhuvanagiri District.

  
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5. It is respectfully submitted that, the details of tanks in Choutuppall Mandal and of encroachments are hereby reported as follows

i) The total tanks in limits of choutuppall mandal are 64 Nos and there is one Nala in Choutuppall (M), Yadadri Bhongiri (Dist), out of these only 2 nos tanks have encroachments. The water bodies are being regularly inspected by the field staff and encroachments existing have been inspected by the concerned field officers.

ii) The details of the encroachments identified in tanks are as follows:

a) **Oora cheru, Choutuppall (V&M), Yadadri Bhuvanagiri District:**

The tank is adjacent to the Choutuppall, village and following Building structures were constructed in the submergence area of this tank

- 1) MPDO Office, Choutuppall
- 2) Tahsildar office, Choutuppall
- 3) RDO Office, Choutuppall
- 4) Mother Diary Milk centre, Choutuppall
- 5) TTD Kalyana Mandapam, Chotuppall
- 6) Ayyappa Swamy Temple Chotuppall
- 7) A.C.C Shed


b) **Erra kunta, choutuppall(V&M), Yadadri Bhuvanagiri District:**

The Structures are identified within submergence area of this tank are as follows

- 1) The office of Assistant Engineer, TSSPDCL, Choutuppall Mandal.
- 2) 33KV Substation.


6. It is humbly submitted that, these buildings are constructed long back when Choutuppall was in Gram Panchayat limits and presently it is in HMDA limits.

  
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 CHOUTUPPALL MANDAL  
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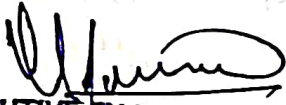
7. It is respectfully submitted that, in respect of Bibinagar Mandal there are 49 no of tanks, of which the structures in submergence area are identified in respect of 2 tanks only. Of which one tank is Viz., Kotha Cheruvu, Kondamadugu is non functional tank since decades in which the State Government long back has allotted House site Pattas to the weaker Sections and a colony named Madhava Reddy Colony is established and remaining extent is undertaken for Toddy and other fruit bearing Plantation under Telagana Ku Haritha Haaram maintained by Toddy tappers Coperative Society. In respect of another tank Viz., Oora cheruvu, Brahmanapally the State Government long back has constructed Indiramma Houses a flagship programme of State Government aimed to provide accommodation to the weaker sections.
8. It is respectfully submitted that, with respect to Bommalaramaram Mandal there are 89 number of tanks and there are no encroachments in tanks.
9. It is respectfully submitted that, with respect to Thurkapally Mandal there are 130 numbers of tanks and there are no encroachments in tanks.
10. It is respectfully submitted that, in respect of Bhongir Mandal there are 84 number of tanks out of which the encroachment is noticed in respect of 1 tank only i.e., Pedda cheruvu, Bhongir. The said layout is covering part of submergence area, further it is noticed that permission is given to this layout by HMDA long back. This has been brought to the notice of higher authorities for revoking the permission.
11. It is pertinent to submit that, a WP(PIL) No.251 of 2020 in the Hon'ble High Court of Telangana relating an initiation by the State Government to protect all lakes spread across seven Districts of Hyderabad Metropolitan Development Authority HMDA from

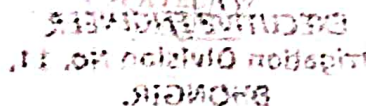
  
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encroachments by fixing Full Tank Level FTL under the aegis of Lake Protection Committee, Hyderabad Metropolitan Development Authority is under pending adjudication. The mandals mentioned in the application viz., Choutuppal, Bibi Nagar, Bommlaramaram and Bhongir mandals comes under HMDA jurisdiction. The HMDA has engaged a consultant to conduct Full Tank Level (FTL) boundary surveys of all the lakes within its jurisdiction in coordination with the Irrigation and Revenue departments. This will involve preparing GPS-linked boundaries along with details of the lands covered within the Full Tank Level and the buffer zone widths of the tanks, which will be certified by both the Irrigation and Revenue departments. These maps are planned to be integrated into the HMDA master plan and the Dharani Land Details web portal launched by the Government of Telangana. This initiative will help identify existing encroachments on the lakes and facilitate the enforcement of evacuation action plans as per the act. Furthermore, integrating the FTL plans with the HMDA master plan will help address issues related to reject construction applications in the lakes' submergence areas."

12. It is further submitted that, this exercise is in progress and process involves different stages 1. Preliminary notification of FTL surveyed maps and cadastral maps in the HMDA website to invite any objections from the land owners and after attending the objections and any discrepancies the Final maps are prepared for displaying as Final notification. The FTL boundary plans indicating GPS co-ordinates all along the boundary along with width of the buffer zone, Cadastral maps showing the Survey numbers annexed with Statement of Enjoyment details and the extents of the land owner covered within FTL and Buffer zones are prepared and certified by both Irrigation and

  
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Revenue departments before Final notification. The details of the tanks FTL survey and their notification stage are tabulated below.

Sl.No	Name of Mandal	No of tanks	FTL surveys completed	Preliminary notified tanks	Final notified tanks
1	Choutuppal	64	32	30	Nil
2	Bibi Nagar	49	44	34	Nil
3	Bommalararam	89	88	51	Nil
4	Bhongir	84	84	66	Nil
5	M. Thurkapally	130	This mandal is beyond HMDA limits. So the FTL surveys have not been initiated.		

13. It is respectfully submit that, the District administration is dedicated to protecting tanks from encroachments coordinating with the line departments viz., Irrigation, Revenue, Police and Town Planning authorities in urban areas, as well as with Panchayat Secretaries in rural areas. Any encroachments detected within the submergence areas are promptly addressed and action is being initiated for evacuation. The allegation regarding encroachments on tanks due to urbanisation in Yadadri-Bhuvanagari District is baseless and lacks merit.

Date : 27.07.2024

Place: Bhuvanagari.

  
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